

Form No. 49AA

Application for Allotment of Permanent Account Number
**[Individuals not being a Citizen of India/Entities incorporated outside India/
 Unincorporated entities formed outside India]**

Under section 139A of the Income Tax Act, 1961

To avoid mistake (s), please follow the accompanying instructions and examples before filling up the form

Only 'Individuals'
to affix recent
photograph
(3.5 cm x 2.5 cm)

Only 'Individuals'
to affix recent
photograph
(3.5 cm x 2.5 cm)

Sign/ Left Thumb impression across
this photo

Signature/Left Thumb Impression

Assessing officer (AO code)

Area code	AO type	Range code	AO No.

Sir,

I/We hereby request that a permanent account number be allotted to me/us.

I/We give below necessary particulars:

1 Full Name (Full expanded name to be mentioned as appearing in proof of identity/address documents: initials are not permitted)

Please select title, as applicable Shri/Mr Smt/Mrs Kumari/Ms M/s

Last Name / Surname

First Name

Middle Name

2 Abbreviation of the above name, as you would like it, to be printed on the PAN card

3 Have you ever been known by any other name? Yes No (Please tick as applicable)

If yes, please give that other name

Please select title, as applicable Shri/Mr Smt/Mrs Kumari/Ms M/s

Last Name / Surname

First Name

Middle Name

4 Gender (for Individual applicants only) Male Female (Please tick as applicable)

5 Date of Birth/Incorporation/Agreement/Partnership or Trust Deed/ Formation of Body of individuals or Association of Persons

Day

 Month

 Year

6 Father's Name (Only 'Individual' applicants: Even married women should fill in father's name only)

Last Name / Surname

First Name

Middle Name

7 Address

Residence Address

Flat/Room/ Door / Block No.

Name of Premises/ Building/ Village

Road/Street/ Lane/Post Office

Area / Locality / Taluka/ Sub- Division

Town / City / District

State / Union Territory

 Pincode / Zip code

 Country Name

Office Address

Name of office

Flat/Room/ Door / Block No.

Name of Premises/ Building/ Village

Road/Street/ Lane/Post Office

Area / Locality / Taluka/ Sub- Division

Town / City / District

State / Union Territory

 Pincode / Zip code

 Country Name

8 Address for Communication

 Residence Office

(Please tick as applicable)

9 Telephone Number & Email ID details

Country code

Area / STD Code

Telephone / Mobile number

Email ID

10 Status of applicant

Please select status, as applicable Individual Hindu undivided family Company Partnership Firm Government Trusts Body of Individuals Local Authority Artificial Juridical Persons Association of Persons Limited Liability Partnership

11 Registration Number (for company, firms, LLPs, etc.)

12. Country of Citizenship

ISD Code of the Country of Citizenship

13 Source of Income

Please select status, as applicable Salary Income from Business / Profession

Business/Profession code

[For Code: Refer instructions]

 Income from House property Capital Gains Income from Other sources No income

14 Representative or Agent of the Applicant in India

Full name, address of the Representative or Agent

Full Name (Full expanded name: initials are not permitted)

Please select title, as applicable Shri/Mr Smt/Mrs Kumari/Ms M/s

Last Name / Surname

First Name

Middle Name

Address

Flat/Room/ Door / Block No.

Name of Premises/ Building/ Village

Road/Street/ Lane/Post Office

Area / Locality / Taluka/ Sub- Division

Town / City / District

State / Union Territory

Pincode / Zip code

15 Documents submitted as Proof of Identity(POI) and Proof of Address (POA)

I/We have enclosed as proof of identity, asproof of address, and as mandatory certified documents

[Please refer to the instructions (as specified in Rule 114 of I.T. Rules, 1962) for list of mandatory certified documents to be submitted as applicable]

16 KYC details* [To be filled in by Foreign Institutional Investor or a Qualified Foreign Investor, as prescribed under the regulations issued by the Securities and Exchange Board of India (SEBI)]

["Control" as defined under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations,1997

"Beneficial owner" as defined in the para 5.1 of SEBI circular dated December 31, 2010 on Anti Money Laundering.]

(a) In case of Individuals

Please select as applicable

Marital Status

 Single Married Divorced Widow/Widower

Citizenship Status

 Foreigner Person of Indian origin Overseas citizen of India

In case of Foreigner, country of Citizenship

Occupation details

 Private sector service Public sector/Govt. service Business Professional

Agriculturist Retired Housewife Student Others

(b) In case of non individuals

Please select as applicable

- R Private Company U Public Company D Body Corporate
 S Financial Institution N Non Government Organization C Charitable Organization

(c) Gross Annual Income - INR

Netwoth (Assets less liabilities) in INR

(d) In case of a Public Company, whether listed on a stock exchange

Yes No

Please select as applicable

If yes, then indicate name of the stock exchange

(e) In case of Non-individuals

Does it have few persons or persons of the same family holding beneficial ownership and control.

Yes No Please select as applicable

["Control" :Control shall include the right to appoint majority of the directors or to control the management or policy decisions exercisable by a person or persons acting individually or in concert, directly or indirectly, including by virtue of their shareholding or management rights or shareholders agreements or voting agreements or in any other manner.

"Beneficial owner" means the natural person who ultimately owns or controls the applicant and/or the person on whose behalf a transaction is being conducted, and includes a person who exercises ultimate effective control over a juridical person]

(f) Is the entity involved / providing any of the following services

Please select as applicable

- Foreign exchange, Money Changer Services Yes No
 Gaming/Gambling/Lottery services (Casinos and Betting Syndicates) Yes No
 Money Lending, Pawning Yes No

(g) Whether the applicant or the applicant's authorised signatories/trustees/office bearers is

- (i) a politically exposed person Yes No
 (ii) related to a politically exposed person Yes No

[For definition of politically exposed person refer to guidelines issued under the Prevention of Money Laundering Act (PMLA)]

(h) Taxpayer identification Number in the country of residence

17 I/We , the applicant, in the capacity of do hereby declare that what is stated above is true to the best of my/our information and belief.

Place

Date

D	D	M	M	Y	Y	Y	Y
<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>

Signature / Left Thumb Impression of Applicant (inside the box)

INSTRUCTIONS FOR FILLING FORM 49AA

- (a) Form to be filled legibly in **BLOCK LETTERS** and preferably in **BLACK INK**.
- (b) Each box, wherever provided, should contain only one character (alphabet /number / punctuation sign) leaving a blank box after each word.
- (c) 'Individual' applicants should affix two recent colour photographs (size 3.5 cm x 2.5 cm) in the space provided on the form. The photographs should not be stapled or clipped to the form. The clarity of image on PAN card will depend on the quality and clarity of photograph affixed on the form.
- (d) Signature / Left hand thumb impression should be provided across the photo affixed on the left side of the form.
- (e) Signature /Left hand thumb impression should be **within the box** provided on the right side of the form. The signature should not be on the photograph affixed on right side of the form. If there is any mark on this photograph such that it hinders the clear visibility of the face of the applicant, the application will not be accepted.
- (f) Thumb impression, if used, should be attested by a Magistrate or a Notary Public or a Gazetted Officer under official seal and stamp.
- (g) AO code (Area Code, AO Type, Range Code and AO Number) must be filled up by the applicant. These details can be obtained from the Income Tax Office or TIN Facilitation Centre (TIN-FC) Or IT PAN Service Centers may assist in doing so.
- (h) Applicant can also search for AO details on www.tin-nsdl.com or www.utiitsl.com

Item No.	Item Details	Guidelines for filling the form																																																																																	
1	Full Name	<p>Please select appropriate title. Do not use abbreviations in the First and the Last name. For example Poonam Ravi Narayan should be written as:</p> <table border="0"> <tr> <td>Last Name/Surname</td> <td>First Name</td> <td>Middle Name</td> </tr> <tr> <td>NARAYAN</td> <td>POONAM</td> <td>RAVI</td> </tr> </table> <p>Allowed two characters initials in applicant's surname, first name and father's name are mentioned below –</p> <table border="1"> <tr> <td>AB</td><td>AH</td><td>AI</td><td>AL</td><td>AN</td><td>AO</td><td>AR</td><td>AS</td><td>BE</td><td>BI</td><td>BO</td><td>BP</td><td>CH</td><td>CO</td><td>CY</td> </tr> <tr> <td>DA</td><td>DE</td><td>DI</td><td>DO</td><td>DU</td><td>EE</td><td>EK</td><td>EM</td><td>EP</td><td>ES</td><td>FA</td><td>FE</td><td>FK</td><td>FU</td><td>GI</td> </tr> <tr> <td>GO</td><td>GU</td><td>HA</td><td>HE</td><td>HO</td><td>HU</td><td>I</td><td>IB</td><td>ID</td><td>IK</td><td>IN</td><td>JE</td><td>JI</td><td>JO</td><td>JR</td> </tr> <tr> <td>JU</td><td>KA</td><td>KC</td><td>KE</td><td>KH</td><td>KI</td><td>KJ</td><td>KO</td><td>KS</td><td>KU</td><td>LE</td><td>LI</td><td>LO</td><td>LU</td><td>MA</td> </tr> <tr> <td>MU</td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td> </tr> </table> <p>Applicants other than 'Individuals' must ignore above instructions. Non-Individuals should write their full name starting from the first block of Last</p>	Last Name/Surname	First Name	Middle Name	NARAYAN	POONAM	RAVI	AB	AH	AI	AL	AN	AO	AR	AS	BE	BI	BO	BP	CH	CO	CY	DA	DE	DI	DO	DU	EE	EK	EM	EP	ES	FA	FE	FK	FU	GI	GO	GU	HA	HE	HO	HU	I	IB	ID	IK	IN	JE	JI	JO	JR	JU	KA	KC	KE	KH	KI	KJ	KO	KS	KU	LE	LI	LO	LU	MA	MU														
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		<p>Name/Surname. If the name is longer than the space provided for the last name, it can be continued in the space provided for First and Middle Name. For example:</p> <p>Last Name/Surname First Name Middle Name GOLDEN STAR INTERNATIONAL FREIGHT CARRIERS PRIVATE LIMITED</p> <p>HUF should mention (HUF) within brackets after its full name. For example: Last Name/Surname First Name Middle Name MANOJ MAFATLAL DAVE (HUF)</p> <p>In case of Company, the name should be provided without any abbreviations</p> <p>For example, different variations of 'Private Limited' viz. Pvt Ltd, Private Ltd, Pvt Limited, P Ltd, P. Ltd., P. Ltd are not allowed. It should be 'Private Limited' only. In case of sole proprietorship concern, the proprietor should apply for PAN in his/her own name. Name should not be prefixed with titles such as Shri, Smt, Kumari, Dr., Major, M/s etc. The full name as mentioned in the application form will be printed on the PAN card</p>																
2	Abbreviation of full name to	The applicants have been given a choice to indicate an abbreviation of their full name which can be printed on the PAN card.																
3	Have you ever been known by any other name?	If applicant selects 'Yes', then it is mandatory to provide details of the other name. Instructions in Item No. 1 with respect to name apply here. Title should be similar to the title mentioned in Item No. 1.																
4	Gender	This field is mandatory for Individuals. Field should be left blank in case of other applicants.																
5	Date of Birth/Incorporation/Agreement/Partnership or Trust Deed/Formation of Body of Individual	<p>Date cannot be a future date. Date: 2nd August 1975 should be written as:</p> <table border="1" data-bbox="396 1451 989 1528"> <tr> <td>0</td><td>2</td><td>0</td><td>8</td><td>1</td><td>9</td><td>7</td><td>5</td> </tr> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> </table> <p>Relevant date for different categories of applicants is: Individual: Actual Date of Birth; Company: Date of Incorporation; Association of Persons: Date of formation/creation; Trusts: Date of creation of Trust Deed; Partnership Firms: Date of Partnership Deed; LLPs: Date of Incorporation/registration; HUFs: Date of creation of HUF and for ancestral HUF date can be 01-01-0001 where the date of creation is not available.</p>	0	2	0	8	1	9	7	5	D	D	M	M	Y	Y	Y	Y
0	2	0	8	1	9	7	5											
D	D	M	M	Y	Y	Y	Y											

	Is/ Associati on of Persons																											
6	Father's Name	Applicable to Individuals only. Instructions in Item No.1 with respect to name apply here. Married woman applicant should give father's name and not husband's name.																										
7	Address – Residenti al and office	<p>R - Residential Address: For Individuals, HUF, AOP, BOI or AJP, residential address is mandatory. Other applicants should leave this field blank. Applicants should fill complete address details. The details of Town/City/District, State/Union Territory, and ZIPCODE / PINCODE are mandatory. In case, a foreign address is provided then it is mandatory to provide Country Name.</p> <p>O - Office Address: (1) Name of Office and address to be mentioned in case of individuals having source of income as salary [Item No.13]. (2) In case of Firm, LLP, Company, Local Authority and Trust, name of office and complete address of office is mandatory. (3) If applicant is engaged in a business / profession [falling under codes 9, 10, 12, 13, 15, 17 to 20 - refer Item No. 13)] and the area code mentioned is MUM, then it is mandatory to provide office address. (4) For all categories of applicants it is necessary to mention complete address and the details of Town/City/District, State/Union Territory, and ZIPCODE / PINCODE are mandatory. (6) In case a foreign address is provided then it is mandatory to provide Country Name along with ZIP Code of the country.</p>																										
8	Address for communi cation	<p>R' means Residence and 'O' means Office. Individuals/HUFs/AOP/BOI/AJP may indicate either 'R' or 'O' and other applicants should necessarily indicate 'O' as the Address for Communication. All future communication will be sent at the address indicated in this field.</p>																										
9	Telephon e Number and E-mail ID	<p>(1) If Telephone Number is mentioned, STD Code is mandatory. (2) In case of mobile number, country code is mandatory.</p> <table style="width: 100%; border-collapse: collapse;"> <tr> <td style="text-align: center;">Country code</td> <td style="text-align: center;">STD Code</td> <td style="text-align: center;">Telephone Number / Mobile number</td> </tr> <tr> <td style="text-align: center;"> <table border="1" style="display: inline-table; border-collapse: collapse;"> <tr><td style="width: 20px; height: 20px;"></td><td style="width: 20px; height: 20px; text-align: center;">9</td><td style="width: 20px; height: 20px; text-align: center;">1</td></tr> </table> </td> <td style="text-align: center;"> <table border="1" style="display: inline-table; border-collapse: collapse;"> <tr><td style="width: 20px; height: 20px;"></td><td style="width: 20px; height: 20px;"></td><td style="width: 20px; height: 20px;"></td><td style="width: 20px; height: 20px;"></td><td style="width: 20px; height: 20px;"></td><td style="width: 20px; height: 20px;"></td><td style="width: 20px; height: 20px;"></td><td style="width: 20px; height: 20px;"></td></tr> </table> </td> <td style="text-align: center;"> <table border="1" style="display: inline-table; border-collapse: collapse;"> <tr><td style="width: 20px; height: 20px; text-align: center;">9</td><td style="width: 20px; height: 20px; text-align: center;">1</td><td style="width: 20px; height: 20px; text-align: center;">0</td><td style="width: 20px; height: 20px; text-align: center;">2</td><td style="width: 20px; height: 20px; text-align: center;">5</td><td style="width: 20px; height: 20px; text-align: center;">1</td><td style="width: 20px; height: 20px; text-align: center;">1</td><td style="width: 20px; height: 20px; text-align: center;">1</td><td style="width: 20px; height: 20px; text-align: center;">1</td></tr> </table> </td> </tr> </table> <p>Where '91' is the country code of India.</p> <p>(3) It is mandatory for the applicants to mention either their “Telephone number” or valid “e-mail id” so that they can be contacted in case of any discrepancy in the application and/or for receiving PAN through e-mail. Application status updates are sent using the SMS facility on the mobile numbers mentioned in the application form.</p>	Country code	STD Code	Telephone Number / Mobile number	<table border="1" style="display: inline-table; border-collapse: collapse;"> <tr><td style="width: 20px; height: 20px;"></td><td style="width: 20px; height: 20px; text-align: center;">9</td><td style="width: 20px; height: 20px; text-align: center;">1</td></tr> </table>		9	1	<table border="1" style="display: inline-table; border-collapse: collapse;"> <tr><td style="width: 20px; height: 20px;"></td><td style="width: 20px; height: 20px;"></td><td style="width: 20px; height: 20px;"></td><td style="width: 20px; height: 20px;"></td><td style="width: 20px; height: 20px;"></td><td style="width: 20px; height: 20px;"></td><td style="width: 20px; height: 20px;"></td><td style="width: 20px; height: 20px;"></td></tr> </table>									<table border="1" style="display: inline-table; border-collapse: collapse;"> <tr><td style="width: 20px; height: 20px; text-align: center;">9</td><td style="width: 20px; height: 20px; text-align: center;">1</td><td style="width: 20px; height: 20px; text-align: center;">0</td><td style="width: 20px; height: 20px; text-align: center;">2</td><td style="width: 20px; height: 20px; text-align: center;">5</td><td style="width: 20px; height: 20px; text-align: center;">1</td><td style="width: 20px; height: 20px; text-align: center;">1</td><td style="width: 20px; height: 20px; text-align: center;">1</td><td style="width: 20px; height: 20px; text-align: center;">1</td></tr> </table>	9	1	0	2	5	1	1	1	1
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10	Status of Applicant	This field is mandatory for all categories of applicants. In case of 'Limited Liability Partnership', the PAN will be allotted in 'Partnership Firm' status.																																												
11	Registration number	Not applicable to Individuals and HUFs. Mandatory for 'Company'. Company should mention registration number issued by the Registrar of Companies. Other applicants may mention registration number issued by any State or Central Government Authority																																												
12	In case of a citizen of India?	This field is mandatory for all categories of applicants. AADHAAR number, if allotted, has to be quoted.																																												
13	Source of Income	<p>It is mandatory to indicate at least one of the sources of incomes, as mentioned in the form. In case, the income from Business/profession is selected by the applicant then an appropriate business profession code should be mentioned. Please refer the table given below to select the business/profession code:</p> <table border="1"> <thead> <tr> <th>Code</th> <th>Business/Profession</th> <th>Code</th> <th>Business/Profession</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Medical Profession and Business</td> <td>11</td> <td>Films, TV and such other entertainment</td> </tr> <tr> <td>2</td> <td>Engineering</td> <td>12</td> <td>Information Technology</td> </tr> <tr> <td>3</td> <td>Architecture</td> <td>13</td> <td>Builders and Developers</td> </tr> <tr> <td>4</td> <td>Chartered Accountant/Accountancy</td> <td>14</td> <td>Members of Stock Exchange, Share Brokers and Sub-Brokers</td> </tr> <tr> <td>5</td> <td>Interior Decoration</td> <td>15</td> <td>Performing Arts and Yatra</td> </tr> <tr> <td>6</td> <td>Technical Consultancy</td> <td>16</td> <td>Operation of Ships, Hovercraft, Aircrafts or Helicopters</td> </tr> <tr> <td>7</td> <td>Company Secretary</td> <td>17</td> <td>Plying Taxis, Lorries, Trucks, Buses or other Commercial Vehicles</td> </tr> <tr> <td>8</td> <td>Legal Practitioner and Solicitors</td> <td>18</td> <td>Ownership of Horses or Jockeys</td> </tr> <tr> <td>9</td> <td>Government Contractors</td> <td>19</td> <td>Cinema Halls and Other Theatres</td> </tr> <tr> <td>10</td> <td>Insurance Agency</td> <td>20</td> <td>Others</td> </tr> </tbody> </table>	Code	Business/Profession	Code	Business/Profession	1	Medical Profession and Business	11	Films, TV and such other entertainment	2	Engineering	12	Information Technology	3	Architecture	13	Builders and Developers	4	Chartered Accountant/Accountancy	14	Members of Stock Exchange, Share Brokers and Sub-Brokers	5	Interior Decoration	15	Performing Arts and Yatra	6	Technical Consultancy	16	Operation of Ships, Hovercraft, Aircrafts or Helicopters	7	Company Secretary	17	Plying Taxis, Lorries, Trucks, Buses or other Commercial Vehicles	8	Legal Practitioner and Solicitors	18	Ownership of Horses or Jockeys	9	Government Contractors	19	Cinema Halls and Other Theatres	10	Insurance Agency	20	Others
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14	Name and address of Representative Assessee	<p>Section 160 of Income Tax Act, 1961 provides that any assessee can be represented through Representative Assessee.</p> <p>This field will contain particulars of such Representative Assessee. This field is mandatory if applicant is minor, deceased, idiot, lunatic or mentally retarded. Column 1 to 13 will contain details of assessee on whose behalf this application is submitted. Proof of Identity and Proof of address is also required for representative assessee.</p>																																												
15	Proof of Identity and	<p>It is mandatory to attach proof of identity and proof of address with PAN application. Documents should be in the name of applicant. List of documents which will serve as proof of identity and address for each status of applicant is as given below:</p>																																												

	Proof of Address documents	
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Document acceptable as proof of identity and address as per Rule 114 of Income Tax Rules, 1962

For Individuals and HUF

Sr no	Proof of Identity (Copy of)	Proof of Address (Copy of)
1	School Leaving Certificate	Electricity bill^
2	Matriculation Certificate	Telephone bill^
3	Degree of recognised educational institution	Employer Certificate^
4	Depository Account Statement	Depository Account Statement^
5	Bank Account Statement / Passbook	Bank Account Statement / passbook^
6	Credit Card	Credit Card Statement^
7	Water Bill	Rent Receipt^
8	Ration Card	Ration Card
9	Property Tax Assessment Order	Property Tax Assessment Order
10	Passport	Passport
11	Voter Identity Card	Voter Identity Card
12	Driving License	Driving License
13	Certificate of identity signed by a Member of Parliament or Member of Legislative Assembly or Municipal Councillor or a Gazetted Officer	Certificate of address signed by a Member of Parliament or Member of Legislative Assembly or Municipal Councilor or a Gazetted Officer.
	<p>Note :</p> <ol style="list-style-type: none"> In case of Minor, any of the above mentioned documents as proof of Identity and Address of any of parents/guardians of such minor shall be deemed to be the proof of identity and address for the minor applicant. For HUF any document in the name of Karta of HUF is required. 	<p>Note :</p> <ol style="list-style-type: none"> Proof of Address mentioned in Sr. No. 1 to 7 (^) should not be more than six months old on the date of application. Proof of Address is required for residential address mentioned in item no. 5

Other than Individual and HUF

1	Association of persons (Trusts)	Copy of trust deed or copy of certificate of registration numbers issued by Charity Commissioner.
2	Association of persons (other than Trusts) or Body of Individuals or Local authority or Artificial Juridical Person	Copy of Agreement or copy of certificate of registration number issued by charity commissioner or registrar of cooperative society or any other competent authority or any other document originating from any Central or State Government Department establishing identity and address of such person.
3	Company	Copy of Certificate of Registration issued by the Registrar of Companies.
4	Firm	Copy of Certificate of Registration issued by the Registrar of Firms or copy of partnership deed.

16	KYC Details	It is Mandatory to provide KYC details in the case of an application filed by a Foreign Institutional Investor or a Qualified Foreign Investor, as prescribed under the regulations issued by the Securities and Exchange Board of India (SEBI). Please refer to the relevant guidelines issued by the Securities and Exchange Board of India (SEBI) and Prevention of Money Laundering Act for filling these details.
17	Signature/Thumb impression	Application must be signed by applicant. Representative Assessee can sign the application if the applicant is minor/ deceased/ idiot/ lunatic/ mentally retarded.

GENERAL INFORMATION FOR PAN APPLICANTS

a) Applicants may obtain the application form for PAN (Form 49AA) from any IT PAN Service centers (managed by UTIITSL) Or TIN-Facilitation Centers (TIN-FCs)/ PAN centers , any other stationary vendor providing such forms or freely downloaded from the TIN website (www.tin-nsdl.com) / UTIITSL website (<http://www.utiitsl.com>).

b) The fee for processing PAN application is Rs. 85/- (plus service tax, as applicable).

c) Those already allotted a ten digit alphanumeric PAN shall not apply again as having or using more than one PAN is illegal. However, request for a new PAN card with the same PAN or/and Changes or Correction in PAN data can be made by filling up 'Request for New PAN Card or/and Changes or Correction in PAN Data' form available from any

source mentioned in (a) above. The cost of application and processing fee is same as in the case of Form 49AA.

(d) Applicant will receive an acknowledgment containing a 15 OR 9 digit unique number on acceptance of this form. This **acknowledgment number** can be used for tracking the status of the application.

(e) For more information / Application status enquiry

- Visit us at **www.tin-nsdl.com** / **www.utiitsl.com**
- Call TIN Call Centre at 020-27218080 / UTIITSL call center- 022-67931300
- e-mail us at tininfo@nsdl.co.in / utiitsl.gsd@utiitsl.com
- SMS NSDLPAN<space>Acknowledgement No. & send to 57575 to obtain application status.
- Write to: INCOME TAX PAN SERVICES UNIT (Managed by National Securities Depository Limited), 3rd Floor, Sapphire Chambers, Near Baner Telephone Exchange, Baner, Pune - 411 045.
- Write to :- INCOME TAX PAN SERVICES UNIT (Managed by UTI Infrastruture Technology & Services Ltd), Plot no 3, Sector- 11, CBD-Belapur -400614